National Company Law Tribunal

Allahabad Bench

CPNO. 162 /ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Daimles Financial Services PV+ Ltd VS. Eram
Infrag Projects PV+ Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of 9 & B code of 2016

SI. NO. Name Designation Representation Signature

1. 41 Monit Gautan Advocate Refoliance. Monit

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CP NO.162/ALD/2017

None for the petitioner. The present petition is filed as a fresh case under Section 7 of the I & B Code, 2016.

The registry is directed to make scrutiny of the case and to issue a formal notice to the Corporate Debtor Company. The petitioner is also directed to serve a copy of the present petition to the Corporate Debtor Company.

The matter to be listed on 1st December, 2017.

Later on

Sh. Mohit Gautam, Advocate appeared before the court on behalf of the petitioner.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)